

organisational improvement and some amendments to existing rules and regulations etc. These are under scrutiny of the Government. These have also been forwarded to the State Governments/Union Territory Administrations for necessary action.

**JOINT SECTOR TO INCREASE
PRODUCTIVITY**

1574. SHRIMATI SAVITA BEHEN: Will the Minister of PLANNING be pleased to state:

(a) whether at a Press Conference held in the fourth week of October he indicated that under the Fifth Five Year Plan joint sector would be used as an instrument to increase productivity without creating any disharmony with social objectives and without perpetuating or introducing new avenues of inequality; and

(b) what specific cautions are proposed to be observed in assigning productive ventures to the joint sector to ensure that it did not clash with socialist objectives and would not help accentuating monopolies or creating monopolies?

THE MINISTER OF PLANNING (SHRI D. P. DHAR): (a) I had, in response to a question at a Press Conference held in Madras on October 23, 1972, indicated that the concept of joint sector had to be studied in detail. In this context the over-riding priority was increase in production consistent with our social objectives.

(b) Different aspects of policy issues connected with the establishment of enterprises involving effective public control alongside of private participation are being carefully examined.

अपराधी बालक

1575. श्री पंडरीनाथ सीतारामजी पाटिल : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि देश में अपराधी बालकों की संख्या में वृद्धि हो रही है ;

(ख) क्या सरकार ने इस बात के आंकड़े एकत्रित किये हैं कि यह अपराध की भावना किस उम्र के बच्चों में अधिक है ; और

(ग) इस प्रकार के अपराधों में कमी करने के लिए सरकार द्वारा क्या कदम उठाये जा रहे हैं ?

† [JUVENILE DELINQUENTS

1575. SHRI P. S. PATIL : Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether it is a fact that the number of Juvenile delinquents in the country is on the increase;

(b) whether Government have collected statistics to find out the age group in which this tendency is more prevalent; and

(c) what steps are being taken by Government to minimise such offences?]

गृह मंत्रालय में उपमंत्री (श्री एफ० एच० मोहसिन) : (क) जी हाँ, श्रीमान् ।

(ख) पिछले पाँच वर्ष में एकत्रित किये गये आंकड़ों के अनुसार अधिकांश पकड़े गये अपराधी बालक 16 से 21 वर्ष की आयुवर्ग के हैं। यह आयु-वर्ग 1966 में पकड़े गये कुल अपराधी बालकों का 61 प्रतिशत था जो 1970 में बढ़कर 69.6 प्रतिशत हो गया।

(ग) केन्द्रीय मुधार-सेवा-ब्यूरो और समाज कल्याण विभाग, बाल अधिनियमों के शीघ्र तथा विस्तृत कार्यान्वयन के लिए राज्य सरकारों तथा संघ राज्य क्षेत्रों से आग्रह कर रहे हैं। नागालैण्ड तथा उड़ीसा को छोड़ कर सभी राज्यों ने बाल अधिनियम

† [] English translation.